

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2304
ANSWERED ON:23.07.2004
GROUNDING OF JET AIRWAYS
Bhadana Shri Avtar Singh

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has seen newspaper report captioned `Jet Grounded before takeoff`, appearing in the `Hindustan Times` Delhi on 15th June,2004;
- (b) if so, the reaction of the Government thereto;
- (c) whether Jet Airways have taken Security clearances from Government before seeking permits from non-SAARC Countries;
- (d) if not, whether the Government would re-consider the security clearances already given to Jet Airways for operating on SAARC routes;
- (e) whether any investigation has been initiated on Jet Airways on alleged financial irregularities, sources of funding, legality and status of ownership of the airline;
- (f) if so, the details thereof; and
- (g) the action taken thereon?

Answer

MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a): Yes, Sir.

(b): A national policy on civil aviation is being drafted. The question of permitting domestic airlines to operate globally will be addressed in the new policy.

(c): and (d): Jet Airways has only been designated for operating to Sri Lanka, Nepal and Bangladesh.

(e),(f) and (g): The matter is under examination of the Government.